

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in Rs.)										
Sl.No	Category of creditor	Summary of claims Received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks,if any
		No.of Claims	Amount	No.of Claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	NIL
2	Unsecured financial creditors belonging to any class of creditors	139	2,339,147,322	101	1,337,365,864	-	201,721,454	800,060,035	2	Refer Detailed Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	6,981,855,781	4	6,961,132,592	-	0	20,723,188	3	Refer Detailed Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	21,891,306	0	0	-	16,995,743	4,895,563	4	Refer Detailed Annexure 4
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	NIL
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	NIL
7	Operational creditors (Government Dues)	2	33,544,290	1	400,000	0	0	33,144,290	7	Refer Detailed Annexure 7
8	Operational creditors (Other than Workmen and Employees and Government dues)	2	2,870,441	1	1,637,855	-	0	1,232,586	8	Refer Detailed Annexure 8
9	Other creditors, if any, (Other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	NIL
Total		150	9,379,309,141	107	8,300,536,312	0	218,717,197	860,055,663		

Process specific e-mail id for correspondence : rp.shahgroup@gmail.com

Process specific website page for information : <http://www.shahgroupbuilders.com/>

Annexure-2
Name of the corporate debtor: SHAH GROUP BUILDERS LIMITED ; Date of commencement of CIRP: 08.07.2021; List of creditors as on: 04.07.2021
List of unsecured financial creditors belonging to any class of creditors

Sl.No.	Wing / Flat No.	Name of Creditor	Details of Claim received		Details of claim admitted					(Amount in Rs.)				Remarks,if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by guarantee	Whether related Party?	% of voting share in COC	Amount of claims contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	
A														
1	A 501	Mr.Shahir Jaffar Kaware Mrs. Nilofer Shahir Kaware	01.08.2021	19,875,962	13,442,873	Allottee under real estate project	No.	No.	Ref Note. 1	No.		702,929	5,730,159	Ref Note.2,3,4 & 5
2	A 601	Kharak Bahadur Sahi	01.08.2021	-	-	Allottee under real estate project	-	-	Ref Note. 1	-	-	-	-	Form CA not received.
3	A901	Mr. HARIPRASAD MAHAVIR SHUKLA Mrs. NEELAM HARIPRASAD SHUKLA	01.08.2021	28,993,716	11,362,203	Allottee under real estate project		No.	Ref Note. 1	No.		1,170,000	16,461,513	Ref Note.2,3,4 & 5
4	A1102	Rahul J. Mehta Jitendra Mehta Anuradha J. Mehta	02.08.2021	22,159,881	21,971,304	Allottee under real estate project		No.	Ref Note. 1	No.		188,577	-	Ref Note.2,3,4 & 5
5	A1301	Mr.Jagjyot Singh Mr. Dasonda Singh	31.07.2021	29,185,289	27,618,875	Allottee under real estate project		No.	Ref Note. 1	No.		-	1,566,414	Ref Note.2,3,4 & 5
6	A1302	Mr. Praveen Kumar Singh Chauhan Mrs. Jaya Chauhan	31.07.2021	24,991,995	18,751,743	Allottee under real estate project		No.	Ref Note. 1	No.		206,558	6,033,694	Ref Note.2,3,4 & 5
7	A1401	Mr.Deepak Singh Kanyal Mrs.Pushpa Deepak Kanyal	30.07.2021	21,944,650	18,608,442	Allottee under real estate project		No.	Ref Note. 1	No.		3,336,208	-	Ref Note.2,3,4 & 5
8	A1501	Mr.Vinay Kumar Yadav Mrs. Rinku Rani Yadav	31.07.2021	31,509,003	28,177,725	Allottee under real estate project		No.	Ref Note. 1	No.		3,331,278	-	Ref Note.2,3,4 & 5
9	A1701	Mr. Balkrishna Bhimaji Chaudhary Mrs Neelam Balkrishna Chaudhary	30.07.2021	32,881,484	30,490,978	Allottee under real estate project		No.	Ref Note. 1	No.		2,390,506	-	Ref Note.2,3,4 & 5
10	A1901	Shobhana D. Mota	02.08.2021	7,800,000	7,800,000	Allottee under real estate project		No.	Ref Note. 1	No.		-	-	Ref Note.2,3,4 & 5
11	A2001 & 2002	M/s. Dwarkadas Developers Pvt. Ltd	02.08.2021	35,025,000	3,000,000	Allottee under real estate project		No.	Ref Note. 1	No.		32,025,000	-	Ref Note.2,3,4 & 5
		Sub-total (A)		254,366,980	181,224,143							43,351,056	29,791,780	

B															
12	B 403	Veena Kashyap Mrinal Kashyap	01.08.2021	15,454,078	14,432,619	Allottee under real estate project	No.	Ref Note. 1	No.	578,525	442,934	Ref Note.2,3,4 & 5			
13	B 404	Veena Kashyap Mrinal Kashyap	01.08.2021	15,233,842	14,222,569	Allottee under real estate project	No.	Ref Note. 1	No.	572,099	439,174	Ref Note.2,3,4 & 5			
14	B 603	Vijay Shankar Rai Manju Rai	02.08.2021	20,474,859	18,350,411	Allottee under real estate project	No.	Ref Note. 1	No.	316,110	1,808,338	Ref Note.2,3,4 & 5			
15	B 604	Sudhakar Prabhurathod Padma Sudhakar Rathod	31.07.2021	9,240,000	4,500,000	Allottee under real estate project	No.	Ref Note. 1	No.	240,000	4,500,000	Ref Note.2,3,4 & 5			
16	B 904	Manoj Kumar Nair Jayalakshi Nair	31.07.2021	25,226,133	8,468,010	Allottee under real estate project	No.	Ref Note. 1	No.	627,691	16,130,432	Ref Note.2,3,4 & 5			
17	B 1003	Praveen Kumar Singh Anita Singh	31.07.2021	13,952,825	-	Allottee under real estate project	No.	Ref Note. 1	No.	437,693	13,515,132	Ref Note.2,3,4 & 5			
18	B 1004	Padam Chandra Bindal	31.07.2021	13,152,000	13,152,000	Allottee under real estate project	No.	Ref Note. 1	No.	-	-	Ref Note.2,3,4 & 5			
19	B 1203	Gurpreet Kaur	10.08.2021	14,608,936	4,757,912	Allottee under real estate project	No.	Ref Note. 1	No.	-	9,851,024	Ref Note.2,3,4 & 5			
20	B 1303	Manmohan Lalchand Lalwani	06.06.2022	12,297,134	12,297,134	Allottee under real estate project	No.	Ref Note. 1	No.	-	-	Ref Note.2,3,4 & 5			
21	B 1504	Savita Agarwal	01.08.2021	13,216,440	12,500,000	Allottee under real estate project	No.	Ref Note. 1	No.	716,440	-	Ref Note.2,3,4 & 5			
22	B 1603	Padam Kumar Agarwal HUF	01.08.2021	13,216,520	12,500,000	Allottee under real estate project	No.	Ref Note. 1	No.	716,520	-	Ref Note.2,3,4 & 5			
23	B 1903	Hareesh V. Vasandani	31.07.2021	8,021,871	6,958,625	Allottee under real estate project	No.	Ref Note. 1	No.	-	1,063,246	Ref Note.2,3,4 & 5			
24	B 1904	Mahesh Vasandani	31.07.2021	8,021,871	4,155,125	Allottee under real estate project	No.	Ref Note. 1	No.	-	3,866,746	Ref Note.2,3,4 & 5			
25	B 2003	Sujeet Satish Rane	07.10.2021	20,280,513	-	Allottee under real estate project	No.	Ref Note. 1	No.	20,280,513	-	Claim Settled as per settlement agreement			
26	B 2303	Nitin A. Kshirsagar Nihit N. Kshirsagar Pooja N. Kshirsagar	02.08.2021	10,761,748	-	Allottee under real estate project	No.	Ref Note. 1	No.	421,000	10,340,748	Ref Note.2,3,4 & 5			
27	B 2304	Pooja N. Kshirsagar Nitin A. Kshirsagar Nihit N. Kshirsagar	02.08.2021	12,377,446	-	Allottee under real estate project	No.	Ref Note. 1	No.	400,000	11,977,446	Ref Note.2,3,4 & 5			
Sub-total (B)				225,536,217	126,294,405					25,306,591	73,935,220				

C																	
28	C 406	Mrs. Sharmila Bilwaraj Nabar	31.07.2021	17,529,323	14,745,054	Allottee under real estate project								2,784,267	2	Ref Note.2,3,4 & 5	
29	C 505	Sandeep Bhaskaran	02.08.2021	12,042,889	11,936,405	Allottee under real estate project	No.	Ref Note. 1	No.	106,484	-	Ref Note.2,3,4 & 5					
30	C 605	Mrs. Praveen Iqbal Ms. Sidra Iqbal	01.08.2021	12,581,102	12,037,102	Allottee under real estate project	No.	Ref Note. 1	No.	544,000	-	Ref Note.2,3,4 & 5					
31	C 705	Mr. Kisan J Mane	01.08.2021	13,393,080	13,317,436	Allottee under real estate project	No.	Ref Note. 1	No.	75,644	-	Ref Note.2,3,4 & 5					
32	C 706	Mr. Naval K Mane	01.08.2021	13,534,835	13,311,693	Allottee under real estate project	No.	Ref Note. 1	No.	223,142	-	Ref Note.2,3,4 & 5					
33	C 805	Mr. Mujib Gaffar Khan Mrs. Shahista Mujib Khan	01.08.2021	11,244,018	10,655,242	Allottee under real estate project	No.	Ref Note. 1	No.	588,776	-	Ref Note.2,3,4 & 5					
34	C 905	Mr. Santosh Dharmaraj Mrs. Rachna Santosh	21.05.2022	11,797,646	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	11,797,646	Ref Note.2,3,4 & 5					
35	C 1005	Mr. Bharat Bhushan Singh Bina Singh Abhishek Singh	31.07.2021	11,542,817	11,107,777	Allottee under real estate project	No.	Ref Note. 1	No.	435,036	4	Ref Note.2,3,4 & 5					
36	C 1006	Mr. Chouth Mal Pansari	01.08.2021	18,754,179	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	18,754,179	Ref Note.2,3,4 & 5					
37	C 1105	Mr. Nelachal Mahapatro Mrs. Sujata Mahapatro	31.07.2021	15,268,716	13,649,611	Allottee under real estate project	No.	Ref Note. 1	No.	170,000	1,449,105	Ref Note.2,3,4 & 5					
38	C 1205	Mr. Rakesh Singh Mrs. Surekha Singh	02.11.2022	19,569,816	17,220,105	Allottee under real estate project	No.	Ref Note. 1	No.	-	2,349,711	Ref Note.2,3,4 & 5					
39	C 1206	Mr. R. Kiran Kumar Reddy Mrs. R. Neeraja Reddy	02.08.2021	18,751,932	12,400,202	Allottee under real estate project	No.	Ref Note. 1	No.	6,351,730	-	Ref Note.2,3,4 & 5					
40	C 1406	Mr. Faizal Abdul Rehman Shivkar	02.08.2021	8,102,222	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	8,102,222	Ref Note.2,3,4 & 5					
41	C 1506	Barde Mustafa Mohd Saleh	02.08.2021	14,481,665	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	14,481,665	Ref Note.2,3,4 & 5					
42	C 1705	Aneek Saha Saha	Anamaita 02.08.2021	13,666,333	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	13,666,333	Ref Note.2,3,4 & 5					
43	C 1706	Mrs. Zainab S. Janjua Mr. Suhail Janjua	29.07.2021	7,901,990	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	7,901,990	Ref Note.2,3,4 & 5					
44	C 1805 & 1806	Rohit Lakhwara	01.08.2021	32,004,188	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	32,004,188	Ref Note.2,3,4 & 5					
45	C 1905	Mohammed Hasanmiya Karbari	02.08.2021	6,088,890	5,900,000	Allottee under real estate project	No.	Ref Note. 1	No.	188,890	-	Ref Note.2,3,4 & 5					
46	C 1906	Nilesh Katke Sopan Katke	02.08.2021	9,296,758	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	9,296,758	Ref Note.2,3,4 & 5					
47	C 2205	Mr. Abbas Alibhoy Burmawalla	31.07.2021	14,379,164	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	14,379,164	Ref Note.2,3,4 & 5					
48	C 2206	Mr. Mustan Alibhoy Burmawala	31.07.2021	14,379,164	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	14,379,164	Ref Note.2,3,4 & 5					
49	C 2305	Mrs. Sadhana Pandey Mr. Shiva Nand Pandey	02.08.2021	7,863,267	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	7,863,267	Ref Note.2,3,4 & 5					
50	C 2306	Mr. Shiva Nand Pandey Mrs. Sadhana Pandey	02.08.2021	6,289,178	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	6,289,178	Ref Note.2,3,4 & 5					
51	C 2405A	Vinay Sitaram Pawar Sushma Vinay Pawar	01.08.2021	22,328,103	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	22,328,103	Ref Note.2,3,4 & 5					
52	C 2405B	Vinay Sitaram Pawar Sushma Vinay Pawar	01.08.2021	20,243,005	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	20,243,005	Ref Note.2,3,4 & 5					
53	C 2505	Mr. Santoshkumar Baburao Awate	02.08.2021	21,662,779	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	21,662,779	Ref Note.2,3,4 & 5					
54	C 2506	Mr. Santoshkumar Baburao Awate	02.08.2021	19,671,870	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	19,671,870	Ref Note.2,3,4 & 5					
55	C 2705 & 2706	Ishwar Bhagwandas Somaya	02.08.2021	18,000,000	18,000,000	Allottee under real estate project	No.	Ref Note. 1	No.	-	-	Ref Note.2,3,4 & 5					
		Sub-total (C)		412,368,929	154,280,627					11,467,969	246,620,333						

D														
56	D-507	Laksha Shiva Tadaikar Chetna Tadaikar	31.07.2021	26,377,255	25,243,348	Allottee under real estate project	No.	Ref Note. 1	No.	1,133,907	-	Ref Note. 2,3,4 & 5		
57	D-508	Yogesh Ramesh Katre	31.07.2021	21,303,710	19,610,826	Allottee under real estate project	No.	Ref Note. 1	No.	1,692,884	-	Ref Note. 2,3,4 & 5		
58	D-607	Mr. Vinod Dayanand Gupta & Mrs. Pramila Vinod Gupta	02.08.2021	26,162,114	24,790,208	Allottee under real estate project	No.	Ref Note. 1	No.	638875	733,031	Ref Note. 2,3,4 & 5		
59	D 708	Suman Kumar	02.08.2021	22,223,518	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	22,223,518	Ref Note. 2,3,4 & 5		
60	D 807	Nutan Shelat	31.07.2021	26,311,000	19,301,110	Allottee under real estate project	No.	Ref Note. 1	No.	-	7,009,890	Ref Note. 2,3,4 & 5		
61	D 1007	M/s. Glaze Packagers Pvt Ltd	01.08.2021	13,216,480	12,487,500	Allottee under real estate project	No.	Ref Note. 1	No.	716,480	12,500	Ref Note. 2,3,4 & 5		
62	D 1008	PRIVY VALUE REALTY PRIVATE LIMITED	02.08.2021	13,152,500	13,140,000	Allottee under real estate project	No.	Ref Note. 1	No.	-	12,500	Ref Note. 2,3,4 & 5		
63	D 1107	Savita Agarwal through Perfect Assets Developers Pvt Ltd	01.08.2021	13,468,000	12,800,000	Allottee under real estate project	No.	Ref Note. 1	No.	-	668,000	Ref Note. 2,3,4 & 5		
64	D 1108	Nettle Realtech PvtLtd	01.08.2021	13,152,000	13,142,000	Allottee under real estate project	No.	Ref Note. 1	No.	-	10,000	Ref Note. 2,3,4 & 5		
65	D 1208	Srajan Singhai and Neet Singhai	02.08.2021	11,415,359	10,749,037	Allottee under real estate project	No.	Ref Note. 1	No.	586,822	79,500	Ref Note. 2,3,4 & 5		
66	D 1407	Jitendra Mehta & Anuradha Mehta	02.08.2021	11,957,488	11,865,934	Allottee under real estate project	No.	Ref Note. 1	No.	91,554	-	Ref Note. 2,3,4 & 5		
67	D 1408	Anuradha Mehta Jitendra Mehta	02.08.2021	11,957,488	11,865,934	Allottee under real estate project	No.	Ref Note. 1	No.	91,554	-	Ref Note. 2,3,4 & 5		
68	D 2007	Vikas Khanduja	31.07.2021	59,529,993	-	Allottee under real estate project	No.	Ref Note. 1	No.	43,692,743	15,837,250	Ref Note. 2,3,4 & 5		
69	D 2008	Vishal Khanduja	31.07.2021	59,529,993	-	Allottee under real estate project	No.	Ref Note. 1	No.	43,692,743	15,837,250	Ref Note. 2,3,4 & 5		
70	D 2107	Pratik Kumar Vipin Singh	02.08.2021	13,287,232	13,056,165	Allottee under real estate project	No.	Ref Note. 1	No.	-	231,067	Ref Note. 2 & 3		
71	D 2108	Pranit Singh	02.08.2021	13,285,713	13,056,035	Allottee under real estate project	No.	Ref Note. 1	No.	-	229,678	Ref Note. 2 & 3		
Sub-total (D)				356,329,843	201,108,097					92,337,562	62,884,184			

E															
72	E-709	Mr. Shivanand B Kamath Mr Ravindra Shivanand Kamath	02.08.2021	23,556,446	22,716,490	Allottee under real estate project	No.	Ref Note. 1	No.	839,956	-	Ref Note.2,3,4 & 5			
73	E-710	Mr. Mangesh A.Bawankule Mrs. Sandhya M. Bawankule	01.08.2021	12,022,410	2,119,726	Allottee under real estate project	No.	Ref Note. 1	No.	-	9,902,684	Ref Note.2,3,4 & 5			
74	E-910	Mr. Jayant Sastrri Goda Mrs. Supriya Jayant Sastrri	7/25/2021	37,478,111	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	37,478,111	Ref Note.2,3,4 & 5			
75	E-1009	Ravindra Patil Swati Patil	02.08.2021	33,119,837	31,379,202	Allottee under real estate project	No.	Ref Note. 1	No.	1,740,635	-	Ref Note.2,3,4 & 5			
76	E-1010	Mr. Pradeep Garag (Late) Vandana Pradeep Garag	02.08.2021	29,841,742	28,666,567	Allottee under real estate project	No.	Ref Note. 1	No.	1,175,175	-	Ref Note.2,3,4 & 5			
77	E-1109	Padam Agarwal	01.08.2021	12,926,300	12,227,000	Allottee under real estate project	No.	Ref Note. 1	No.	699,300	-	Ref Note.2,3,4 & 5			
78	E-1110	Savita agarwal	01.08.2021	10,304,900	8,700,000	Allottee under real estate project	No.	Ref Note. 1	No.	604,900	1,000,000	Ref Note.2,3,4 & 5			
79	E-1209	Mr. Rasiklal C Chheda Mr Nirav R Chheda	01.08.2021	26,696,602	24,502,027	Allottee under real estate project	No.	Ref Note. 1	No.	668,179	1,526,395	Ref Note.2,3,4 & 5			
80	E-1409	Mr. Ravi Prakash Arora Roma Ravi Arora	02.08.2021	25,188,592	20,051,507	Allottee under real estate project	No.	Ref Note. 1	No.	-	5,137,085	Ref Note.2,3,4 & 5			
81	E-1509	Prashant Mahadev Asalkar Radhika Prashant Asalkar	30.08.2021	25,388,179	6,377,479	Allottee under real estate project	No.	Ref Note. 1	No.	-	19,010,700	Ref Note.2,3,4 & 5			
82	E-1510	N Rajnand Sulu Mrs N Divya Rajnand	31.07.2021	27,300,437	27,085,378	Allottee under real estate project	No.	Ref Note. 1	No.	215,059	-	Ref Note.2,3,4 & 5			
83	E-1709	Dr. GOVINDARAJAN SANKARAN	03.08.2021	31,403,003	30,283,421	Allottee under real estate project	No.	Ref Note. 1	No.	1,119,582	-	Ref Note.2,3,4 & 5			
84	E-1810	Mr. Dilip Vijaykumar Narsian Mrs. Neha Dilip Narsian	30.07.2021	26,134,032	19,932,286	Allottee under real estate project	No.	Ref Note. 1	No.	1,944,199	4,257,547	Ref Note.2,3,4 & 5			
85	E-1909	Mr. Jagat Narayan Mrs. Pushpa Sangya	31.07.2021	40,082,538	23,392,866	Allottee under real estate project	No.	Ref Note. 1	No.	-	16,689,672	Ref Note.2,3,4 & 5			
86	E-2109	Mr. Zahoor Surve Mrs. Fauzia Surve	02.08.2021	11,760,400	9,856,000	Allottee under real estate project	No.	Ref Note. 1	No.	204,400	1,700,000	Ref Note.2,3,4 & 5			
87	E-2110	Mr. Zahoor Surve Mrs. Fauzia Surve	02.08.2021	9,415,730	8,240,130	Allottee under real estate project	No.	Ref Note. 1	No.	175,600	1,000,000	Ref Note.2,3,4 & 5			
88	E-2309	Rajan Zachariah	03.08.2021	17,522,096	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	17,522,096	Ref Note.2,3,4 & 5			
89	E-2310	Rajan Zachariah	03.08.2021	13,508,086	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	13,508,086	Ref Note.2,3,4 & 5			
		Sub-total (E)		413,649,441	275,530,080					9,386,985	128,732,376				

F	Shop No.													
90	1	ANIL RAVIRIYA	02.08.2021	13,963,858	10,725,035	Allottee under real estate project	No.	Ref Note. 1	No.	399,201	2,839,622	Ref Note. 2,3,4 & 5		
91	3	Shri Jigesh M Mody HUF	29.07.2021	30,122,212	-	Allottee under real estate project	No.	Ref Note. 1	No.	1,996,500	28,125,712	Ref Note. 2,3,4 & 5		
92	4	VELJI VISHA PATEL HUF	02.08.2021	12,758,157	9,686,493	Allottee under real estate project	No.	Ref Note. 1	No.	395,091	2,676,573	Ref Note. 2,3,4 & 5		
93	5	HIRJI KESHAVJI PATEL	02.08.2021	12,758,157	9,686,493	Allottee under real estate project	No.	Ref Note. 1	No.	395,091	2,676,573	Ref Note. 2,3,4 & 5		
94	8	DINESH CHANDRA RANKA	02.08.2021	10,968,652	2,197,205	Allottee under real estate project	No.	Ref Note. 1	No.	337,025	8,434,422	Ref Note. 2,3,4 & 5		
95	9	DHIRAJ KESHAVJI PATEL	02.08.2021	12,098,815	12,007,069	Allottee under real estate project	No.	Ref Note. 1	No.	91,779	-	Ref Note. 2,3,4 & 5		
96	10	ANKESH VELJI VAVIA	02.08.2021	10,972,433	10,563,756	Allottee under real estate project	No.	Ref Note. 1	No.	408,677	-	Ref Note. 2,3,4 & 5		
97	11	ANKESH VELJI VAVIA	02.08.2021	10,972,433	10,563,756	Allottee under real estate project	No.	Ref Note. 1	No.	408,677	-	Ref Note. 2,3,4 & 5		
98	13	GANESH VARCHAND	02.08.2021	12,676,333	1,421,918	Allottee under real estate project	No.	Ref Note. 1	No.	395,080	10,859,335	Ref Note. 2,3,4 & 5		
99	14	Shripal Tejraj Jain (HUF)	01.08.2021	15,034,481	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	15,034,481	Ref Note. 2,3,4 & 5		
100	15	Mr.Dhiren Kantilal Sanghvi Mr. Jayesh Kantilal Sanghvi	02.08.2021	15,034,481	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	15,034,481	Ref Note. 2,3,4 & 5		
101	17	Chetan K Shah	02.08.2021	13,179,879	11,903,362	Allottee under real estate project	No.	Ref Note. 1	No.	1,276,517	-	Ref Note. 2,3,4 & 5		
102	18	NAVINCHANDRA N SHAH	02.08.2021	13,179,879	11,903,993	Allottee under real estate project	No.	Ref Note. 1	No.	1,275,886	-	Ref Note. 2,3,4 & 5		
103	19	HIRJI LAXMAN PATEL HUF	02.08.2021	13,332,600	11,785,442	Allottee under real estate project	No.	Ref Note. 1	No.	1,466,758	80,400	Ref Note. 2,3,4 & 5		
104	20	HIRJI LAXMAN PATEL	02.08.2021	13,252,200	11,666,397	Allottee under real estate project	No.	Ref Note. 1	No.	1,505,403	80,400	Ref Note. 2,3,4 & 5		
105	22	RAMILA SAVJI BHANGARI	01.08.2021	14,051,193	10,677,152	Allottee under real estate project	No.	Ref Note. 1	No.	315,000	3,059,041	Ref Note. 2,3,4 & 5		
106	23	Gangaben Devraj Bangari	01.08.2021	14,047,193	10,677,152	Allottee under real estate project	No.	Ref Note. 1	No.	315,000	3,055,041	Ref Note. 2,3,4 & 5		
107	24	JayShree Babu Patel	01.08.2021	14,035,988	10,677,152	Allottee under real estate project	No.	Ref Note. 1	No.	315,000	3,043,836	Ref Note. 2,3,4 & 5		
108	25	POOJA N KSHIRSAGAR	02.08.2021	9,151,711	487,584	Allottee under real estate project	No.	Ref Note. 1	No.	-	8,664,127	Ref Note. 2,3,4 & 5		
109	29	RAJENDRA YADAV	02.08.2021	23,353,522	21,711,691	Allottee under real estate project	No.	Ref Note. 1	No.	723,413	918,418	Ref Note. 2,3,4 & 5		
110	30	DINESH BHOJWANI	06.08.2021	21,324,623	14,092,385	Allottee under real estate project	No.	Ref Note. 1	No.	480,200	6,752,038	Ref Note. 2,3,4 & 5		
111	33	CHANCHAL BHERULAL BHANDARI	02.08.2021	11,888,015	8,040,000	Allottee under real estate project	No.	Ref Note. 1	No.	305,760	3,542,255	Ref Note. 2,3,4 & 5		
112	35	KAILASH B CHOUDHARY	01.08.2021	13,653,290	10,677,152	Allottee under real estate project	No.	Ref Note. 1	No.	-	2,976,138	Ref Note. 2,3,4 & 5		
113	36	KAILASH B CHOUDHARY	01.08.2021	13,471,459	10,677,152	Allottee under real estate project	No.	Ref Note. 1	No.	-	2,794,307	Ref Note. 2,3,4 & 5		
114	37	VISHAL ALHUWALIA	01.08.2021	13,602,748	10,677,152	Allottee under real estate project	No.	Ref Note. 1	No.	-	2,925,596	Ref Note. 2,3,4 & 5		
115	38	AMNISHA PARAMESHWAR AHLUWALIA	01.08.2021	13,624,214	10,677,152	Allottee under real estate project	No.	Ref Note. 1	No.	-	2,947,062	Ref Note. 2,3,4 & 5		
116	40	DINESH CHANDRA RANKA	02.08.2021	10,851,304	-	Allottee under real estate project	No.	Ref Note. 1	No.	333,475	10,517,829	Ref Note. 2,3,4 & 5		
117	41	DINESH CHANDRA RANKA	02.08.2021	11,398,524	-	Allottee under real estate project	No.	Ref Note. 1	No.	346,697	11,051,827	Ref Note. 2,3,4 & 5		
118	42	DINESH CHANDRA RANKA	02.08.2021	8,040,000	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	8,040,000	Ref Note. 2,3,4 & 5		
119	43	ANITA CHOUDHARY	01.08.2021	13,248,578	4,471,378	Allottee under real estate project	No.	Ref Note. 1	No.	-	8,777,200	Ref Note. 2,3,4 & 5		
120	44	ANITA CHOUDHARY	01.08.2021	13,248,578	4,653,883	Allottee under real estate project	No.	Ref Note. 1	No.	-	8,594,695	Ref Note. 2,3,4 & 5		
121	45	KAMLESH CHIMANARAM CHOUDHARY	01.08.2021	11,929,689	11,835,801	Allottee under real estate project	No.	Ref Note. 1	No.	93,888	-	Ref Note. 2,3,4 & 5		
122	46	Sejal Chimanaram Choudhary	01.08.2021	11,881,931	11,787,161	Allottee under real estate project	No.	Ref Note. 1	No.	94,770	-	Ref Note. 2,3,4 & 5		
123	47	PRADEEP KUMAR PUNJABI	01.08.2021	23,979,555	22,943,123	Allottee under real estate project	No.	Ref Note. 1	No.	1,036,432	-	Ref Note. 2,3,4 & 5		
124	48	SHOBHA BHUPESH GUPTA	02.08.2021	11,945,800	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	11,945,800	Ref Note. 2,3,4 & 5		

125	49	SADHANA PANDEY	02.08.2021	9,084,268	8,675,441	Allottee under real estate project	No.	Ref Note. 1	No.	408,827	-	Ref Note.2,3,4 & 5
126	50	SHIVANAND PANDEY	02.08.2021	14,665,445	14,255,904	Allottee under real estate project	No.	Ref Note. 1	No.	409,541	-	Ref Note.2,3,4 & 5
127	51	PRADEEP KUMAR MAYARAM AGARWAL	02.08.2021	3,880,117	2,047,386	Allottee under real estate project	No.	Ref Note. 1	No.	143,655	1,689,076	Ref Note.2,3,4 & 5
128	52	ANJU HARISH AGRAWAL	01.08.2021	8,556,298	8,253,293	Allottee under real estate project	No.	Ref Note. 1	No.	303,005	-	Ref Note.2,3,4 & 5
129	53	HARISH S AGRAWAL	01.08.2021	8,567,558	8,265,326	Allottee under real estate project	No.	Ref Note. 1	No.	302,232	-	Ref Note.2,3,4 & 5
130	54	Sudhir Deokar	31.07.2021	7,831,812	7,240,603	Allottee under real estate project	No.	Ref Note. 1	No.	591,209	-	Ref Note.2,3,4 & 5
131	58	KAMALUDDIN AZIMUDDIN SHAIKH	02.08.2021	8,531,600	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	8,531,600	Ref Note.2,3,4 & 5
132	59	SACHIN SARWADE	02.08.2021	4,550,697	-	Allottee under real estate project	No.	Ref Note. 1	No.	-	4,550,697	Ref Note.2,3,4 & 5
133	60	ASHISH SUDHAKAR RATHOD	31.07.2021	5,212,500	2,500,000	Allottee under real estate project	No.	Ref Note. 1	No.	112,500	2,600,000	Ref Note.2,3,4 & 5
134	61	RIYAZUDDIN I SHAIKH	02.08.2021	36,353,737	-	Allottee under real estate project	No.	Ref Note. 1	No.	565,960	35,787,777	Ref Note.2,3,4 & 5
135	63	VINOD DAYANAND GUPTA	02.08.2021	25,052,164	23,653,584	Allottee under real estate project	No.	Ref Note. 1	No.	-	1,398,580	Ref Note.2,3,4 & 5
136	65	JIT BAHADUR	31.07.2021	14,306,056	13,515,244	Allottee under real estate project	No.	Ref Note. 1	No.	790,812	-	Ref Note.2,3,4 & 5
137	68	NAZMA NADEEM SAYED	02.08.2021	7,635,818	7,246,192	Allottee under real estate project	No.	Ref Note. 1	No.	389,626	-	Ref Note.2,3,4 & 5
138	69	Shri Madhusudhan K Mody	30.07.2021	18,684,363	-	Allottee under real estate project	No.	Ref Note. 1	No.	593,160	18,091,203	Ref Note.2,3,4 & 5
139	70	MUNAWAR HUDA	01.08.2021	14,950,994	14,401,551	Allottee under real estate project	No.	Ref Note. 1	No.	549,443	-	Ref Note.2,3,4 & 5
Sub-total (F)				676,895,912	398,928,513					19,871,291	258,096,142	
GRAND TOTAL (A+B+C+D+E+F)				2,339,147,322	1,337,365,864					201,721,454	800,060,035	

NOTE :

The Corporate Debtor had filed an Interlocutory Application with the NCLAT for granting stay on the CIRP arising out of the order dated 08.07.2021. The NCLAT vide order dated 06.08.2021 directed that COC may be put on hold till the next hearing date i.e., 21.09.2021 as the parties are exploring the possibility of settlement.

On 21.09.21 NCLAT passed an interim order noting that the parties have reached settlement and for further instructions the matter was adjourned to 24.09.21.

Meanwhile we have received the application from the applicant Mr. Satish Sadashiv Rane for withdrawal u/s. 12A of the IBC Code, 2016 and the same was filed before NCLT on 23.09.21

1 The NCLAT on 24.09.2021 passed an order directing that the interim protection of COC formation may be extended till the decision relating to the aforesaid application u/s. 12A has passed.

Further, for the hearings held on 28.04.2022 and 02.06.2022 hearings before the Hon'ble NCLT Mumbai Bench, no material conclusions were drawn. Next hearing is to be held on 02.08.2022

Therefore, for the time being the COC formation is on hold.

2 Claims have presently not been admitted due to lack of adequate information and / or supporting documentation. These amounts may be admitted at a later date subject to additional information being provided by the respective financial creditor

3 Claims may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.

4 Interest @8% p.a has been provided unless a different rate is agreed between the parties. Further, interest has been allowed upto 08.07.2021 i.e., the insolvency commencement date. Interest has been allowed from the date of each payment made taking 365 days in a year.

5 The amounts in respect of Stamp Duty, VAT & Service tax / GST are government dues. These dues are paid either directly to the government or are paid to the builder by the purchaser and are ultimately paid to the government by the builder. The liability of the builder with respect to these dues is towards the Government and not towards the purchaser. Accordingly the claim of Stamp duty, VAT and Service tax / GST cannot be admitted.

Further, Interest cannot be claimed upon the Service tax / GST, VAT & Stamp duty component paid by the claimant to the builder.

Annexure - 3

Name of the corporate debtor: **SHAH GROUP BUILDERS LIMITED** ; Date of commencement of CIRP: **08.07.2021** ; List of creditors as on: **04.07.2022**

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl.No.	Name of Creditor	Details of Claim received		Details of claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks,if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related Party?	% of voting share in COC					
1	Edelweiss Asset Reconstruction Company Limited (acting in its capacity as trustee of EARC Trust SC 361)	29.07.2021	1,338,686,077	1,338,686,077	Assignee of Loan	1,338,686,077		No.	Ref Note. 1		N/A.	-	-	Ref Note. 2 & 3
2	Edelweiss Asset Reconstruction Company Limited (acting in its capacity as Priority Lender & Trustee of EARC Trust SC 329 & EARC Trust SC 331)	29.07.2021	2,970,888,023	2,950,164,834	Assignee of Loan (Claim made against the Corporate Debtor as guarantor)	2,950,164,834		No.	Ref Note. 1		N/A.	-	20,723,188	Ref Note. 2 & 4
3	Central Bank of India	28.07.2021	1,559,561,906	1,559,561,906	Lenders of the Project	1,559,561,906		No.	Ref Note. 1		N/A.	-	-	Ref Note 5
4	Canara Bank	31.07.2021	1,112,719,775	1,112,719,775	Lenders of the Project	1,112,719,775		No.	Ref Note. 1		N/A.	-	-	
	TOTAL		6,981,855,781	6,961,132,592		6,961,132,592							20,723,188	

NOTE :

The Corporate Debtor had filed an Interlocutory Application with the NCLAT for granting stay on the CIRP arising out of the order dated 08.07.2021. The NCLAT vide order dated 06.08.2021 directed that COC may be put on hold till the next hearing date i.e., 21.09.2021 as the parties are exploring the possibility of settlement.

On 21.09.21 NCLAT passed an interim order noting that the parties have reached settlement and for further instructions the matter was adjourned to 24.09.21.

Meanwhile we have received the application from the applicant Mr. Satish Sadashiv Rane for withdrawal u/s. 12A of the IBC Code, 2016 and the same was filed before NCLT on 23.09.21.

The NCLAT on 24.09.2021 passed an order directing that the interim protection of COC formation may be extended till the decision relating to the aforesaid application u/s. 12A has passed.

Further, for the hearings held on 28.04.2022 and 02.06.2022 hearings before the Hon'ble NCLT Mumbai Bench, no material conclusions were drawn. Next hearing is to be held on 02.08.2022

2 Claims may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.

3 The Financial Creditor vide FORM C provides that the value of securities (excluding hypothecated assets and other securities) is Rs. 96.76 Crores as per the valuation report dated 26.10.2019 obtained by the financial creditor

4 The Financial Creditor vide FORM C provides that the value of securities is Rs.10.164 Crores (for securities furnished by Corporate Debtor against Restructuring & Priority Finance) based on valuation report dated 07.02.2019 obtained by financial creditor

5 The Financial Creditor vide FORM C provides the value of securities is Rs. 69.82 crores (Housing Project - "SHAH KINGDOM") in which the Financial Creditor's share is 36.09% as per the valuation report dated 27.04.2019.

6 The above information is based on details of claims received under FORM C

Annexure - 4													
Name of the corporate debtor: SHAH GROUP BUILDERS LIMITED ; Date of commencement of CIRP: 08.07.2021 ; List of creditors as on: 04.07.2022													
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in Rs.)													
Sl.No.	Name of Creditor	Details of Claim received		Details of claim admitted					Amount of contingent claims	Amount of any mutual dues, that may be set	Amount of claims not admitted	Amount of claims under verification	Remarks,if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by guarantee	Whether related Party?	% of voting share in COC					
1	Mrs. Asha C. Pansari	02.08.2021	6,819,743	-	Lenders of the Project		No.	Ref Note. 1		N/A.	6,819,743	-	Ref Note. 2 & 3
2	Vinay Sitaram Pawar Sushma Vinay Pawar	02.08.2021	4,895,563	-	Lenders of the Project		No.	Ref Note. 1		N/A.		4,895,563	Ref Note. 2 & 3
3	Mr. Satish Sadashiv Rane	05.10.2021	10,176,000	-	Lenders of the Project		No.	Ref Note. 1		N/A.	10,176,000		Ref Note. 5
TOTAL			21,891,306								16,995,743	4,895,563	

- NOTE :**
- The Corporate Debtor had filed an Interlocutory Application with the NCLAT for granting stay on the CIRP arising out of the order dated 08.07.2021. The NCLAT vide order dated 06.08.2021 directed that COC may be put on hold till the next hearing date i.e., 21.09.2021 as the parties are exploring the possibility of settlement.
- On 21.09.21 NCLAT passed an interim order noting that the parties have reached settlement and for further instructions the matter was adjourned to 24.09.21.
- 1 Meanwhile we have received the application from the applicant Mr. Satish Sadashiv Rane for withdrawal u/s. 12A of the IBC Code, 2016 and the same was filed before NCLT on 23.09.21. The NCLAT on 24.09.2021 passed an order directing that the interim protection of COC formation may be extended till the decision relating to the aforesaid application u/s. 12A has passed. Further, for the hearings held on 28.04.2022 and 02.06.2022 hearings before the Hon'ble NCLT Mumbai Bench, no material conclusions were drawn. Next hearing is to be held on 02.08.2022. Therefore, for the time being the COC formation is on hold.
- 2 Claims have presently not been admitted due to lack of adequate information and / or supporting documentation. These amounts may be admitted at a later date subject to additional information being provided by the respective financial creditor
- 3 Claims may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
- 4 The above information is based on details of claims received under FORM C
- 5 The said amount is settled owing to the court hearing held for the 12A Application.

Annexure - 7

Name of the corporate debtor: **SHAH GROUP BUILDERS LIMITED** ; Date of commencement of CIRP: **08.07.2021**; List of creditors as on: **04.07.2022**

List of operational creditors (Government dues)

(Amount in Rs.)

Sl.No.	Details of Claimant		Details of Claim received		Details of claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks,if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related Party?	% of voting share in COC, if applicable					
1	Office of the Deputy/Assistant Commissioner, CGST and Central Excise Commissionerate, Belapur DIV 3	Central Government	05.08.2021	400,000	400,000	Operational Creditor - Statutory Creditor	-	-	No	Ref Note. 1	-	-	-	-	Ref Note. 3
2	Office of the Dy. Commissioner of Sales Tax (E-007), Room No. 723, 7th Floor, Konkan Bhavan Raigad Division, CBD Belapur, Navi Mumbai	State Government	29.11.2021	33,144,290	-	Operational Creditor - Statutory Creditor	-	-	No	Ref Note. 1	-	-	-	33,144,290	Ref Note. 2 & 3
TOTAL				33,544,290	400,000						-	-	-	33,144,290	

NOTE :

The Corporate Debtor had filed an Interlocutory Application with the NCLAT for granting stay on the CIRP arising out of the order dated 08.07.2021. The NCLAT vide order dated 06.08.2021 directed that COC may be put on hold till the next hearing date i.e., 21.09.2021 as the parties are exploring the possibility of settlement.

On 21.09.21 NCLAT passed an interim order noting that the parties have reached settlement and for further instructions the matter was adjourned to 24.09.21.

1 Meanwhile we have received the application from the applicant Mr. Satish Sadashiv Rane for withdrawal u/s. 12A of the IBC Code, 2016 and the same was filed before NCLT on 23.09.21

The NCLAT on 24.09.2021 passed an order directing that the interim protection of COC formation may be extended till the decision relating to the aforesaid application u/s. 12A has passed.

Further, for the hearings held on 28.04.2022 and 02.06.2022 hearings before the Hon'ble NCLT Mumbai Bench, no material conclusions were drawn. Next hearing is to be held on 02.08.2022

Therefore, for the time being the COC formation is on hold.

2 Claims have presently not been admitted due to lack of adequate information and / or supporting documentation. These amounts may be admitted at a later date subject to additional information being provided by the respective financial creditor

3 Claims may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.

Annexure - 8

Name of the corporate debtor: [SHAH GROUP BUILDERS LIMITED](#) ; Date of commencement of CIRP: [08.07.2021](#); List of creditors as on: [04.07.2022](#)

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.No.	Name of Creditor	Details of Claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks,if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related Party?	% of voting share in COC					
1	CentBank Financial Services Limited	02.08.2021	1,232,586	-	Operational Creditor			No	Ref Note. 1			-	1,232,586	Ref Note. 2 & 3
2	IJM Concrete Products Private Limited	03.08.2021	1,637,855	1,637,855	Operational Creditor			No	Ref Note. 1			-	-	Ref Note. 3
TOTAL			2,870,441	1,637,855								0	1,232,586	

NOTE :

The Corporate Debtor had filed an Interlocutory Application with the NCLAT for granting stay on the CIRP arising out of the order dated 08.07.2021. The NCLAT vide order dated 06.08.2021 directed that COC may be put on hold till the next hearing date i.e., 21.09.2021 as the parties are exploring the possibility of settlement.

On 21.09.21 NCLAT passed an interim order noting that the parties have reached settlement and for further instructions the matter was adjourned to 24.09.21.

Meanwhile we have received the application from the applicant Mr. Satish Sadashiv Rane for withdrawal u/s. 12A of the IBC Code, 2016 and the same was filed before NCLT on 23.09.21

- 1 The NCLAT on 24.09.2021 passed an order directing that the interim protection of COC formation may be extended till the decision relating to the aforesaid application u/s. 12A has passed.

Further, for the hearings held on 28.04.2022 and 02.06.2022 hearings before the Hon'ble NCLT Mumbai Bench, no material conclusions were drawn. Next hearing is to be held on 02.08.2022

Therefore for the time being the COC formation is on hold

- 2 Claims have presently not been admitted due to lack of adequate information and / or supporting documentation. These amounts may be admitted at a later date subject to additional information being provided by the respective financial creditor

- 3 Claims may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.

Individual Sheets	Amt claimed	Amt Admitted	Not admitted
A Wing	254,366,980	156,625,361	47,962,723
B Wing	225,536,217	134,277,785	5,026,078
C Wing	392,799,113	126,405,280	10,879,193
D Wing	356,329,843	176,317,888	91,698,688
E Wing	413,649,441	275,530,080	9,380,749
Shop Owners	676,895,912	375,274,927	19,871,293
GRAND TOTAL	2,319,577,506	1,244,431,321	184,818,724
GRAND TOTAL as per Annex 2	2,339,147,322	1,337,365,864	201,721,454
Difference	-19,569,816	-92,934,543	-16,902,730

Under Verification	Total	Difference
23,758,086	228,346,170	26,020,810
86,232,354	225,536,217	-
255,514,094	392,798,567	546
88,313,268	356,329,843	-1
128,738,982	413,649,811	-369
281,749,724	676,895,945	-33
864,306,508	2,293,556,552	26,020,953
800,060,035	4,358,766,935	26,021,096
64,246,472	-2,065,210,383	-143